

**IN THE COURT OF SH. ARUL VARMA, LD. CHIEF  
METROPOLITAN MAGISTRATE, CENTRAL DISTRICT, TIS  
HAZARI COURTS, DELHI.**

**FIR No. 372/2019**

**PS: Karol Bagh**

**M/s. Treemark Solutions Pvt. Limited**

**Vs.**

**State of NCT & Anr.**

**25.08.2020**

This is an application under Section 451 Cr.P.C received through E-mail as moved on behalf of applicant to De-seal the Premises Located At 4/65, 2<sup>nd</sup> Floor, Padam Singh Road, Karol Bagh, New Delhi.

Present: Sh. Rajeev Kamboj, Ld. APP for the State via Video Conferencing through Cisco Webex.  
Ms. Krishna Parkhani, Ld. Counsel for applicant via Video Conferencing through Cisco Webex.

Reply of IO has not been received.

Let reply to the application be filed by IO through E-mail one day prior to the next date of hearing. Copy of reply be also supplied to both the sides well in advance.

Renotify for hearing on the application via Video Conferencing through Cisco Webex on **31.08.2020**.

The order be uploaded on the District Court Website forthwith.

  
**(Arul Varma)**  
**CMM (Central), Delhi**  
**25.08.2020**

**IN THE COURT OF SH. ARUL VARMA, LD. CHIEF  
METROPOLITAN MAGISTRATE, CENTRAL DISTRICT, TIS  
HAZARI COURTS, DELHI.**

**FIR No. 157/2020  
PS: DBG Road  
State Vs. Mohd. Shoaib Khan  
U/s. 392/34 IPC**

**25.08.2020**

This is an application under Section 437 Cr.PC received through E-mail as moved on behalf of **applicant/accused Mohd. Shoaib Khan** for bail.


Present: Sh. Rajeev Kamboj, Ld. APP for the State via Video Conferencing through Cisco Webex.  
Sh. Saurabh Tyagi, Ld. Counsel for applicant/accused via Video Conferencing through Cisco Webex.

Reply of IO has not been received.

Let reply to the application be filed by IO through E-mail on the next date.

Renotify for hearing on bail application via Video Conferencing through Cisco Webex on **26.08.2020**.

The order be uploaded on the District Court Website forthwith.

  
**(Arul Varma)  
CMM (Central), Delhi  
25.08.2020**